

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. CP (IB)-365(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - Piramal Trusteeship Services
Private Limited
V/s
Chintan Hirani**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Saif Digankar a/w Adv. Saloni Sulakhe appeared for the Petitioner/Financial Creditor through VC. Adv. Mitali Bhatt a/w Adv. Priyank Jadhav i/b AKR Legal appeared for the Respondent/ Personal Guarantor. Counsel for the Petitioner seeks time to file rejoinder to the reply filed by the Respondent/Personal Guarantor. Let the rejoinder be filed within a period of two weeks. list this matter on **20.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)